

**Central Administrative Tribunal
Principal Bench**

**CP No.17/2016
in
OA No.178/2014**

New Delhi, this the 22nd day of March, 2016

**Hon'ble Mr. V.N. Gaur, Member (A)
Hon'ble Dr. Brahm Avtar Agrawal, Member (J)**

Shri Ashok Kumar Aggarwal,
Aged about 53 years,
S/o Shri R.B. Aggarwal,
R/o 56, Ashoka Road,
New Delhi-110001.

...applicant

(By Advocate : Shri Bikram Singh for Shri S.K. Gupta)

Versus

1. Shri Hashmukh Adia,
Secretary,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi.
2. Shri A.K. Jain,
Chairman,
Central Board of Direct Taxes,
Department of Revenue,
Ministry of Finance,
North Block,
New Delhi.

...respondents

(By Advocate : Shri Rajesh Katyal)

ORDER (ORAL)

Mr. V.N. Gaur, Member (A) :-

Learned proxy counsel for applicant submits that whatever amount was due to be paid to the applicant for the period of suspension has already been paid and, therefore, CP has become infructuous. Accordingly, the CP is closed. Notice issued to the alleged contemnors stands discharged. No costs.

(Dr. Brahm Avtar Agrawal)
Member (J)

(V.N. Gaur)
Member (A)

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